NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/143/2017

NAME OF THE PETITIONER(S)

: INDRA AIR PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

BSRIDHAA

By/lac

M

Buela

Authorised Represent

Bulands

ORDER

Representative for the Petitioner present. Deputy RoC also present and prayed for time to file report. At request, time is granted. Put up on **15.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)

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